

(c) whether there is any proposal to sanction grants to some new voluntary organisations;

(d) if so, the details thereof; and

(e) the details of the achievements made by these organisations during the last two years?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b). The number of voluntary organisations working for drug addicts with financial assistance from the Ministry of Welfare in Maharashtra and the financial assistance provided to them during each of the last three years is given below :

Year	No. of Organisations working	Amount of financial assistance
1992-93	10	Rs. 4529362.00
1993-94	10	Rs. 4784711.00
1994-95	20	Rs. 6304605.00

(c) and (d). Proposals received from voluntary organisations are considered in accordance with the plan for sanctioning additional Counselling, Drug de-addiction & Rehabilitation Centres during the year 1995-96.

(e) 6845 and 12640 drug addicts were benefited by these organisations during 1992-93 and 1993-94 respectively.

[English]

Basic Telecom Service in Tamil Nadu

6301. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Telecom Commission has issued a letter of intent to a U.S. Company to operate in basic telecom services in Tamil Nadu and other places; and

(b) if so, the terms the conditions thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) and (b). No Sir. However, an Indian Company by the name US West India Ltd. has been issued a Letter of Intent by the Telecom Commission for a Pilot Project in 4 SSAs in Tamil Nadu.

Riot Control Devices for Police Force

6302. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have decided to introduce the sophisticated riot control devices for the police force;

(b) whether the modern police forces in other countries rarely use live ammunition in mob control; and

(c) if so, whether the Government propose to adequately train and arm the police force to meet modern-day contingencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) Yes, Sir. Several riot control devices such as Anti-riot Guns, rubber bullets, water cannon, shock batons, anti-riot vehicles etc. have already been introduced for use by the police forces in the country. Production of eighteen new range of Tear Smoke Munition has also been approved.

(b) Authentic information on this subject is not available with us.

(c) Training courses are being conducted in various training institutes all over the country.

Introduction of Fuel Efficient

6303. SHRI SHIV SHARAN VERMA :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Indian Oil Corporation has launched any Extra Energy Efficient Long Drain Engine Oil-Servo Superior, XEESH, as part of its ongoing programme to introduce fuel efficient and eco-friendly lubricants in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). The Indian Oil Corporation Limited has launched an extra-energy-efficient gasoline engine oil under the brand name "SERVO SUPERIOR XEE-SH 10W-40". This product is not classified as an eco-Friendly product of a long drain oil. It meets the latest American Petroleum Institute specification API SH/d and EC-II level, which implies the minimum fuel economy of 2.7% under standar test conditions. It also meets International Lubricant Standardization and Approval Committee specification ILSAC G-1.

Lifting of Water

6304. SHRI D. VENKATESWARA RAO :
SHRI SULTAN SALAHUDDIN OWAISI :
SHRI M.V.V.S. MURTHY :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Andhra Pradesh has sent any proposal to the Union Government for lifting of surplus water from river Krishna for irrigation in Mahaboobnagar district, Andhra Pradesh;

(b) if so, the details thereof;

(c) since when it is pending together with the reasons therefor;

(d) the steps taken by the Union Government in this regard; and

(e) the time by which it is likely to be approved by the Union Government?